

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
UNSTARRED QUESTION NO. : 584  
(To be answered on the 6<sup>th</sup> February 2025)**

**NEW AIRPORT IN RAIGARH**

**584. SHRI RADHESHYAM RATHIYA**

**Will the Minister of CIVIL AVIATION**

**नागर विमानन मंत्री**

**be pleased to state:-**

- (a) whether the Government has proposed/is considering a new airport in Raigarh Lok Sabha Constituency of Chhattisgarh under UDAN Scheme; and  
(b) if so, the details thereof and if not, the reasons therefor?**

**ANSWER**

**Minister of State in the Ministry of CIVIL AVIATION**

**नागर विमानन मंत्रालय में राज्य मंत्री**

**(Shri Murlidhar Mohol)**

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**(a) to (b): Regional Connectivity Scheme - Ude Desh ka Aam Nagrik (RCS-UDAN) is a market-driven Scheme where bidding rounds are conducted from time to time to cover more destinations and routes. Based on their assessment of demand on particular routes, interested airlines submit their proposals connecting the Airports at the time of bidding under UDAN. In the first round of bidding under the scheme, Raigarh Airport was listed in RCS document for bidding.**

**The Airport owner, Jindal Steel and Power Limited (JS&PL) neither gave consent for developing the airport nor provided necessary concessions to the SAOs, which are required as per provisions of the scheme. Due to which, Raigarh airport was deleted from the list of unserved airports in the UDAN document for future bidding rounds.**

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